

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/60/2024

NAME OF THE PETITIONER : Vasudevan Gopu (Liquidator)
(Ashokmithra Capitals Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner.

This is an Application under section 59(7) of IBC, 2016.

Synopsis has been filed.

Case Heard.

List the Petition for hearing on **06.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk